

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA No. 590 of 2019 in DFR No. 1046 of 2019

Dated :12th July, 2019

In the matter of:

M/s Renew Solar Energy (TN) Private Limited

...Appellant(s)

Versus

Madhya Pradesh Electricity Regulatory Commission &Anr.

...Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **03.10.2019.**

PS/Court Master

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